

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 3035 OF 2018 &
IA NO. 1127 OF 2018

Dated: 21st August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

The Singareni Collieries Company Limited **Appellant(s)**
Versus
Telangana State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondent State Commission on the question of maintainability. Objections on the question of maintainability are kept open. Dasti, in addition, is permitted.

List the matter on **12.09.2018.**

(S. D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson